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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ BAIL APPLN. 2740/2023 LAXMI NARAYAN Through:

..... Petitioner

versus

STATE NCT OF DELHI Respondent Through: Mr. Aashneet Singh, APP for State with ACP Richpal Singh and Insp. Mahipal Singh, PS. Crime Branch, Delhi.

Mr. Harshit S. Gahlot and Mr. Mohd. Sameem Choudhary, Advs. for complainant.

CORAM: HON'BLE MR. JUSTICE VIKAS MAHAJAN <u>O R D E R</u> 01.12.2023

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It is already 04:45 p.m. No time left.

List on 15.12.2023.

VIKAS MAHAJAN, J

DECEMBER 1, 2023/dss

This is a digitally signed order.

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